

an>

Title: Introduction of the Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2017 (*Amendment of section 31*).

DR. UDIT RAJ (NORTH WEST DELHI): Sir, I beg to move for leave to introduce a Bill further to amend the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.

माननीय सभापति : पूर्ण यथ है :

"कि छात से मैता उठाने वाले कर्मियों के नियोजन का प्रतिक्रियें और उनका पुनर्वास अधिनियम, 2013 का और संशोधन करने वाले विधेयक को पुरास्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

DR. UDIT RAJ: Sir, I introduce the Bill.